

GOVERNMENT OF ANDHRA PRADESH

ABSTRACT

YOUTH SERVICES & SPORTS - Sports Policy – Incentives to Sportspersons - Extension of Sports reservations to two percent (2%) to meritorious sportspersons in direct recruitment in Government Departments/ Undertakings/grant-in-aid Institutions at all levels – Instructions & guidelines – Notification – Orders - Issued.

YOUTH ADVANCEMENT, TOURISM & CULTURE (SPORTS) DEPARTMENT

G.O.Ms.No. 74

Dated:09-08-2012

Read the following:-

- 1) G.O.Ms.No.84, YAT&C (Sports) Department, Dated:04-05-2000.
- 2) From the VC&MD, SAAP, Lr.No.609/H3/2004-05/SAAP, Dated:07-09-2004.
- 3) From the VC&MD, SAAP, Lr.No.609/H3/2006, Dated:20-7-2006.
- 4) From the VC&MD, SAAP, Lr.No.SAAP/A&SS/5310/2008, Dated:04-11-2008.
- 5) Govt. Letter No.74798/S1/2004, YAT&C(S) Department, Dated:3-8-2012 addressed to Secretary, APPSC, Nampally, Hyderabad.
- 6) From the Secretary, APPSC, Lr.No.1561/RR/2012, Dated:08-08-2012.

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ORDER:

In the G.O. 1st read above, Government have declared Sports Policy for better performance of the sportspersons in the field of sports. It was ordered therein to extend sports reservation to two percent (2%) in future direct recruitments in all Government Departments, among other incentives. The Vice Chairman & Managing Director, Sports Authority of Andhra Pradesh, Hyderabad has submitted proposals in the references 2nd, 3rd & 4th read above accordingly.

2. The Government in consonance with the said sports policy hereby direct that the recruitments at all levels will have a sports quota reservation of two percent (2%) for meritorious sportspersons in all posts of State Government Departments, Educational Institutions, Local Bodies, Corporations, Boards, Authorities, Grandhalaya Samsthas, Market Committees and other establishments which are funded or aided by the State Government where direct recruitment is one of the methods of appointment, hereinafter. The following notification will be published in the Andhra Pradesh Gazette:-

NOTIFICATION

In pursuance of the Sports Policy declared in G.O.Ms.No.84, Youth Advancement Tourism and Culture (Sports) Department, dated:04-05-2000, wherein orders were issued extending two percent (2%) Sports reservation in future direct recruitment in Government at all levels, the following guidelines are issued for governing such appointments:

- (i) The reservation for recruitment under sports quota shall apply to all the Government undertakings/grant-in-aid Institutions and other Government Institutions.

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- (ii) The performance of the individual in having obtained Medals/ participation in disciplines for deciding a meritorious sportsperson, against two percent (2%) sports quota as mentioned in Annexure-II to this order, shall be the criterion, keeping in view the participation in recognized sports disciplines as per Annexure-I to this order, or as may be revised by the Government from time to time.
- (iii) The candidates shall necessarily possess the requisite academic and Technical qualifications if any, as prescribed in the rules governing the posts.
- (iv) The persons who possess the requisite qualifications have to pass the eligibility test for appointment.
- (v) The recruiting agencies will notify the minimum pass mark for such exams under sports quota.
- (vi) The age limit for appointment is as per Rule 12 of Andhra Pradesh State and Subordinate Service Rules, 1996 or as prescribed in the Special Rules governing the posts, shall be followed. Certain flexibility of upper age limit or relaxation power shall be considered in most deserving cases, subject to approval of the Government.
- (vii) Date of Birth shall be tallied proportionately to the category of age group vis-a-vis the concerned sport. The date of birth certificate issued by the relevant "Board" (SSC Board/CBSE Board/ICSE Board etc), if the Board awards the certificate and the competent authority of the "School" shall issue where Board does not conduct exam / issue certificate, shall only be entertained as proof of age and not the certificate given by any Sports Association or any other body.
- (viii) Any discrepancy found later in the date of birth certificate submitted by the candidate and as approved by the Sports Association, will attract severe action against the Sports Association that has issued the sports merit certificate. The Sports Association and Sports Authority of Andhra Pradesh shall jointly verify the documents related to date of birth of a candidate.
- (ix) In the quota of two percent (2%) set apart for sports reservation for meritorious sports persons, individual events have to be given preference over team events within a priority.
- (x) Participation at higher level shall be considered only when it is supported by winning medals at the lower level.
- (xi) The candidate appointed under sports quota must represent the department in which he is appointed for atleast 5 years from the time of appointment.

- (xii) The appointing authorities shall call for applications by publishing in leading news papers in English/Telugu/Urdu languages from meritorious sportspersons along with the certificates in Form-I, Form-II, Form-III and Form-IV as the case may be, vide Annexure-III enclosed to this notification and shall submit the same to the Sports Authority of Andhra Pradesh. After scrutiny by the Sports Authority of Andhra Pradesh, like genuineness of the certificates, verifying medals/ranks etc., the applications will be forwarded to a Committee at Government level in Youth Advancement, Tourism and Culture (Sports) Department and the said Committee shall finalise the proposals. The said Committee shall issue eligibility certificate for appointment under Sports quota.
- (xiii) The recommendation of the Committee for issuing eligibility certificate shall be final. The Committee shall consist of the following members :-
- (1) Prl. Secy., / Secy., Youth Services & Sports - Chairman/
Chairperson
 - (2) Prl. Secy., / Secy., Home Department - Member
 - (3) Prl. Secy., / Secy.,
General Administration (Services) Department - Member
 - (4) Vice Chairman & Managing Director,
Sports Authority of Andhra Pradesh - Convenor
- Note:-** A representative from the Andhra Pradesh Olympic Association and an eminent sports person of the concerned sports discipline may be invited as special invitees for their advice as and when required by the Committee.
- (xiv) The eligibility certificate issued by the Committee shall be forwarded to the Recruiting Agency / Appointing Authority for appointment under sports quota in various categories of posts in different Departments on the basis of Merit-Cum-Sports Eligibility Certificate against the notifications issued by them.
- (xv) Eligibility Certificates issued by the Committee shall be valid for the notification issued by Recruiting Agency / Appointing Authority, which shall be mentioned in the certificate.
- (xvi) The format of application shall be communicated by the Sports Authority of Andhra Pradesh to all Secretariat Departments/Heads of Departments / All Collectors / Public Sector / Quasi Government undertakings concerned.
- (xvii) In the existing 100 roster points as per rule 22(2)(e) of the Andhra Pradesh State and Subordinate Service Rules, 1996, 48th and 98th point may be earmarked for reservation under Sports Quota.
- (xviii) For certain category of posts which are out side the purview of the APPSC, the appointments are to be made through Selection Committees in accordance to Clause (b) of Section 4 of the Andhra Pradesh (Regulation of Appointments to Public Services and Rationalization of Staff Pattern and Pay Structure), Act, 1994 (Act 2/1994).

3. The General Administration (Ser-D) Department are requested to issue suitable amendments to the Andhra Pradesh State and Subordinate Services Rules, 1996 and necessary amendments to the Andhra Pradesh Public Service Commission Regulations, 1963 so as to constitute a Selection Committee in accordance with Clause (b) of section 4 of the Andhra Pradesh (Regulation of Appointments to Public services and Rationalisation of Staff Pattern and Pay Structure) Act, 1994 (Act 2 of 1994). The GA (Ser-D) Department shall issue suitable amendments to Rule 22 of the Andhra Pradesh State and Subordinate Rules 1996 accordingly. They shall also instruct all the Heads of Departments to amend Special rules in tune with the Andhra Pradesh State and Subordinate Service Rules, after so amended, and shall pursue follow up action in the matter.

4. All the appointing authorities in the State are, therefore, requested to follow the instructions/ guidelines as stated above in future direct recruitment for appointing meritorious sportspersons under two percent (2%) sports quota. The earlier orders on Sports Reservation issued by General Administration Department will automatically stand cancelled after the amendments to the Andhra Pradesh State and Subordinate Service Rules, 1996 are made.

5. The Andhra Pradesh Public Service Commission have conveyed their concurrence to the above guidelines in their letter 6th read above.

6. This order issues with the concurrence of Finance (PC.III) Department vide their U.O.22050-B/309/A1/PC-III/2012, dated:08-08-2012.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

**VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT**

To

The Commissioner Printing, Stationery & Stores purchase
with a request to publish in the
A.P. Gazette & furnish 1000 copies to Government.

The Vice Chairman & Managing Director,
Sports Authority of Andhra Pradesh, Hyderabad.

All Special Chief Secretaries / Principal Secretaries / Secretaries to Government.

All Departments of Secretariat.

All Heads of Departments (through administrative Departments of Secretariat).

All Public Sector Undertakings/autonomous bodies/

Quasi Government bodies (through administrative Departments of Secretariat).

All District Collectors.

All Superintendents of Police.

The Secretary, Andhra Pradesh Public Service Commission.

(10 copies through covering letter).

The Director of Employment & Training, A.P. Hyderabad.

Copy to:

The PS to Chief Secretary to Govt.

The Addl. Secy., to Chief Minister.

The OSD to Minister YAT&C.

The General Administration (Ser-D) Department.

The Law Department.

The Finance (PC-III) Department.

The PS to Prl. Secy., (YS&Sports).

The SF/SC-10.

// FORWARDED :: BY ORDER //

SECTION OFFICER

(ANNEXURE TO G.O.Ms.No.74, YOUTH ADVANCEMENT, TOURISM & CULTURE (SPORTS) DEPARTMENT Dated:09-08-2012)

ANNEXURE – I

LIST OF RECOGNISED SPORTS DISCIPLINES FOR TWO PERCENT (2%) RESERVATION IN DIRECT RECRUITMENT IN GOVERNMENT DEPARTMENTS / GOVERNMENT INSTITUTIONS

- (1) FOOTBALL
- (2) HOCKEY
- (3) VOLLEYBALL
- (4) HANDBALL
- (5) BASKET BALL
- (6) TENNIS
- (7) TABLE TENNIS
- (8) SHUTTLE BADMINTON
- (9) KABBADI
- (10) ATHLETICS
- (11) SWIMMING
- (12) GYMNASTICS
- (13) WEIGHTLIFTING
- (14) WRESTLING
- (15) BOXING
- (16) CYCLING
- (17) ROWING
- (18) SHOOTING
- (19) FENCING
- (20) ROLLER SKATING
- (21) SAILING / YATCHING
- (22) ARCHERY
- (23) CRICKET
- (24) CHESS
- (25) KHO-KHO
- (26) JUDO
- (27) TEAKWANDO
- (28) SOFTBALL
- (29) BODY BUILDING (Uniform Services like Police, Excise etc).

**VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT**

(ANNEXURE TO G.O.Ms.No.74, YOUTH ADVANCEMENT, TOURISM & CULTURE (SPORTS) DEPARTMENT Dated:09-08-2012)

ANNEXURE – II

PRIORITIES OF SPORTS & GAMES FOR RECRUITMENT OF TWO PERCENT (2%)
RESERVATION UNDER SPORTS QUOTA

1. Gold Medal in Olympic Games.
2. Silver Medal in Olympic Games.
3. Bronze Medal in Olympic Games.
4. Gold Medal in World Championship/Cup for Seniors - Grand Slam Tennis.
5. Silver Medal in World Championship/Cup for Seniors - World No.2 in Tennis.
6. Bronze medal in World Championship/Cup for Seniors - World No.3 in Tennis.
7. Gold Medal in World Universiad/All England Badminton Championship - Davis Cup - Afro-Asian Games.
8. Silver Medal in World Universiad/All England Badminton Championship - Davis Cup - Afro-Asian Games.
9. Bronze Medal in World Universiad/All England Badminton Championship - Davis Cup - Afro-Asian Games.
10. Participation in Olympic Games – World Championship/Cup – Wimbledon - U.S Open – French Open – Australian Open.
11. Participation in World Universiad – Davis Cup – Afro-Asian Games.
12. Gold Medal in Asian Games - Commonwealth Games.
13. Silver Medal in Asian Games - Commonwealth Games.
14. Bronze Medal in Asian Games - Commonwealth Games.
15. Gold Medal in Asian Championship - Commonwealth Championship - Asia Pacific Championship.
16. Silver Medal in Asian Championship - Commonwealth Championship - Asia Pacific Championship.
17. Bronze Medal in Asian Championship - Commonwealth Championship - Asia Pacific Championship.
18. Participation in Asian Games – Commonwealth Games.
19. Gold Medal in SAF Games - SAARC Championship.
20. Silver Medal in SAF Games - SAARC Championship.
21. Bronze Medal in SAF Games - SAARC Championship.
22. Participation in Asian Championship – Commonwealth Championship - Asia Pacific Championship.

Contd.,...2...

23. Gold Medal in National Championship - National Games - Inter State - Inter Zonal - Open Nationals for Seniors - Federation Cup.
24. Silver Medal in National Championship - National Games - Inter State - Inter Zonal - Open Nationals for Seniors - Federation Cup.
25. Bronze Medal in National Championship - National Games - Inter State - Inter Zonal - Open Nationals for Seniors - Federation Cup.
26. Participation in SAF Games – SAARC Championship.
27. Participation in National Championship – National Games – Inter State – Inter Zonal – Open Nationals for Seniors – Federation Cup.
28. Gold Medal in World Championship / Cup for Juniors/World School Games.
29. Silver Medal in World Championship / Cup for Juniors/World School Games.
30. Bronze Medal in World Championship / Cup for Juniors / World School Games.
31. Gold Medal in Asian Championship for Juniors – Asian School Games.
32. Silver Medal in Asian Championship for Juniors – Asian School Games.
33. Bronze Medal in Asian Championship for Juniors – Asian School Games.
34. Participation in World Championship / Cup for Juniors / World School Games.
35. Participation in Asian Championship for Juniors – Asian School Games.
36. Gold Medal / First place in the All India Inter University Championship.
37. Silver Medal / Second place in the All India Inter University Championship.
38. Bronze Medal / Third place in the All India Inter University Championship.
39. Gold Medal / First place in the National Championship for Juniors / Youth National Games.
40. Silver Medal / Second place in the National Championship for Juniors / Youth National Games.
41. Bronze Medal / Third place in the National Championship for Juniors / Youth National Games.
42. Gold Medal in South Zone for Seniors.
43. Silver Medal in South Zone for Seniors.
44. Bronze Medal in South Zone for Seniors.
45. Participation in the All India Inter University Tournament.
46. Participation in the National Championship for Juniors - Youth National Games.
47. First place in Zonal Inter University Championship.

48. Second place in Zonal Inter University Championship.
49. Third place in Zonal Inter University Championship.
50. Participation in South Zone Senior Championship.
51. Participation in Zonal Inter University Championship.
51. (a) Gold Medal in South Zone for Juniors.
51. (b) Silver Medal in South Zone for Juniors.
51. (c) Bronze Medal in South Zone for Juniors.
52. Gold medal / First place in the National Sports Festival for women.
53. Silver medal / Second place in the National Sports Festival for women.
54. Bronze medal / Third place in the National Sports Festival for women.
55. Gold Medal in World Championship / Cup for Sub-Juniors.
56. Silver Medal in World Championship / Cup for Sub-Juniors.
57. Bronze Medal in World Championship / Cup for Sub-Juniors.
58. Gold Medal in National School Games U-19 & U-17.
59. Silver Medal in National School Games U-19 & U-17.
60. Bronze Medal in National School Games U-19 & U-17.
61. First place in All India CBSE & ICSE.
62. Second place in All India CBSE & ICSE.
63. Third place in All India CBSE & ICSE.
64. Gold Medal / First place in All India Rural Sports Tournament.
65. Silver Medal / Second place in All India Rural Sports Tournament.
66. Bronze Medal / Third place in All India Rural Sports Tournament.
66. (a) Participation in South Zone Juniors.
67. Gold Medal / First place in Inter District for Seniors.
68. Silver Medal / Second place in Inter District for Seniors.
69. Bronze Medal / Third place in Inter District for Seniors.
70. Participation in the World Championship for Sub-Juniors.
71. Participation in National Championship for Women.
72. Participation in National School Games.
73. Participation in All India CBSE & ICSE.
74. Participation in All India Rural Sports.
75. First place in Inter District for Juniors.
76. Second place in Inter District for Juniors.
77. Third place in Inter District for Juniors.
78. First place in State / Inter District Women Sports Festival.

79. Second place in State / Inter District Women Sports Festival.
80. Third place in State / Inter District Women Sports Festival.
81. First place in the Inter Collegiate Competition.
82. Second place in the Inter Collegiate Competition.
83. Third place in the Inter Collegiate Competition.
84. First place in State / Inter District Rural Sports tournament.
85. Second place in State / Inter District Rural Sports tournament.
86. Third place in State / Inter District Rural Sports tournament.
87. Participation in State / Inter District Championship for Seniors.
88. Participation in State / Inter District Championship for Youth & Juniors.
89. Participation in State / Inter District Championship for Women Sports Festival.
90. Participation in State / Inter District Championship for School Games U-19, U-17, CBSE, ICSE & Rural Sports.

VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT

(ANNEXURE TO G.O.Ms.No.74, YOUTH ADVANCEMENT, TOURISM & CULTURE (SPORTS) DEPARTMENT Dated:09-08-2012)

ANNEXURE – III

FORM – 1

(For representing India in an international Competition / Multinational Competition in one of the recognized Games/Sports)

NATIONAL FEDERATION/NATIONAL ASSOCIATION OF _____

Certificate to a meritorious sportsperson for Employment to Group-I & II Post Service under the State Government.

Certified that Shri/Smt./Kumari _____ Son/Wife/Daughter of Shri _____ resident of (complete address) _____ represented the Country in the game/event of _____ in _____ Competition/ Tournament held at _____ from _____ to _____ The position obtained by the individual/team in the above said Competition/Tournament was _____.

The Certificate is being given on the basis of records available in the Office of National Federation/National Association of _____

Place _____

Date _____

Signature _____

Name _____

Designation _____

Name of the Federation/
National Association

Address _____

Seal _____

Note:- This Certificate will be valid only when signed personally by the Secretary, National Federation/National Association.

**VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT**

Contd.,.....2...

FORM – 2

(For representing a State in India in a National Competition in one of the recognized Games/Sports)

STATE ASSOCIATION OF _____

Certificate to a meritorious sportsperson for Employment to Group-III Posts/ Service under the State Government/similar posts in Government Institutions.

Certified that Shri/Smt./Kumari _____ Son/Wife/Daughter of Shri _____ resident of (complete address) _____ represented the State of _____ in the game/event of _____ in the National Competition/Tournament held at _____ from _____ to _____.

The position obtained by the individual/team in the above said Competition/ Tournament was _____

The Certificate is being given on the basis of records available in the Office of the State Association of _____.

Place _____

Date _____

Signature _____

Name _____

Designation _____

Name of the State

Association _____

Address _____

Seal _____

Note:- This Certificate will be valid only when signed personally by the Secretary of the State Association.

VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT

Contd.,.....3....

FORM – 3

(For representing a University from A.P. State in the Inter-University Competition at National level / Zonal level / Regional level in one of the recognized Games/Sports).

UNIVERSITY OF _____

Certificate to a meritorious sportsperson for Employment to Group-IV Posts / Service under the State Government/similar posts in Govt. Institutions.

Certified that Shri/Smt./Kumari _____ Son/Wife/Daughter of Shri _____ resident of (complete address) represented the University of _____ in the game/event of _____ in Inter-University Competition/Tournament held at _____ from _____ to _____

The position obtained by the individual/team in the above said Competition/ Tournament was _____.

The Certificate is being given on the basis of records available in the Office of Dean of Sports or Officer in overall charge of Sports in the University of _____.

Place _____

Date _____

Signature _____

Name _____

Designation _____

Name of the University _____

Address _____

Seal _____

Note:- This Certificate will be valid only when signed personally by Dean/Director or other Officer in overall charge of Sports in the concerned University.

**VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT**

Contd.,....4....

FORM – 4

(For representing a State School Team in the National Games for School children in one of the recognized Games/Sports)/Representation at Regional & State level.

DISTRICT EDUCATIONAL OFFICER Govt. of A.P. / District Sports Development officers, District Sports Authority.

Certificate to a meritorious sportsman for Employment to Last Grade Service under the State Government/similar posts in Govt. Institutions.

Certified that Shri/Smt./Kumari _____ Son/Wife/Daughter of Shri _____ resident of (complete address)

_____ .
represented the _____ State School Team in the game/event of _____ in the National Games for School / Regional level / State Level held at _____ from _____ to _____.

The position obtained by the individual/team in the above said Competition/ Tournament was _____

The Certificate is being given on the basis of records available in the Office of District Educational Officer/District Sports Development Authority.

Place _____

Date _____

Signature _____

Name _____

Designation _____

Address _____

Seal _____

Note:- This Certificate will be valid only when signed personally by the District Educational Officer or overall in-charge of Sports/Games for School in the concerned District / or District Sports Development Officer, District Sports Authority.

VASUDHA MISHRA
PRINCIPAL SECRETARY TO GOVERNMENT